- (iii) Bengal Chemicals and Pharmaceuticals Limited (BCPL), Kolkata
- (iv) Karnataka Antibiotics and Pharmaceuticals Limited (KAPL), Bangaluru
- (v) Rajasthan Drugs and Pharmaceuticals Limited (RDPL), Jaipur
- (vi) Bengal Immunity Limited (BIL), Kolkata Closed
- (vii) Smith Stanistreet Pharmaceuticals Limited (SSPL), Kolkata Closed
- (viii) Maharashtra Antibiotics and Pharmaceuticals Limited (MAPL), Nagpur Closed
- (ix) Manipur State Drugs and Pharmaceuticals Limited (MSDPL), Imphal Closed

(Rs. in crore)

(b) Profit/Loss position during last three years:-

			(1.67.11.61.61.67)
Name of PSU	2006-07	2007-08	2008-09
IDPL	(412.66)	(438.88)	(443.70)
BCPL	(20.07)	(10.68)	(5.35)
HAL	200.49*	(20.71)	(22.09)
KAPL	4.19	5.19	6.00
RDPL**	3.11	3.80	0.48

Figures shown in bracket indicates Loss.

\* After considering the extraordinary items towards reliefs/concessions received as per the Rehabilitation Scheme approved by BIFR amounting to Rs. 23954.94 lacs.

\*\*Profit before tax

(c) and (d) HAL and IDPL have entrusted the jobs to Consultants to prepare pre-feasibility report to make Corporate Strategic Plan for the Company which envisages, new business areas like upgradation of formulation facilities, product mix, unlocking of untapped real estate assets *i.e.*, joint development of land on PPP basis, creation of Pharma Park, Biotechnology Park, Incubation Centres etc., creation of support infrastructure like R&D, ETP, Life Sciences, Education etc. and collaboration with international and national organizations for advanced technologies and technical knowledge etc.

## Poor quality of imported fertilizers

933. SHRI PARSHOTTAM KHODABHAI RUPALA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state the steps taken by his Ministry to avoid poor quality of imported fertilizers?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): In order to ensure availability of good quality of fertilizers to the farmers, the Government has promulgated the Fertilizer (Control) Order, 1985. The specifications of various fertilizers have been specified under FCO, 1985. The Fertilizer Inspectors of Central

Fertilizer Quality Control and Training Institute (CFQC &TI) Faridabad and the Regional Fertilizer Quality Control laboratories at Mumbai, Kalyani and Chennai regularly inspect and collect fertilizer samples for quality check from all the fertilizer vessels discharging at Indian ports. The subsidy on imported fertilizers is paid only if these fertilizers conform to quality specifications as per FCO.

## Quality of drugs exported by drug companies

934. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that six Indian drug makers were restrained from supplying medicines by Sri Lanka recently, due to quality lapses;

(b) the number and details of similar cases where Indian drug export companies have come under the regulatory scanner in other countries during the last three years; and

(c) the steps Government proposes to take to address the issue?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) Yes, Sir.

(b) No such instance has come to the notice of the Department where Indian drug export companies have come under the regulatory scanner in other countries.

(c) Pharmaceutical Export Promotion Council has reported that Drug Controller General (India) has already initiated/stipulated procedures to ensure that quality drugs and pharmaceuticals are exported from India.

## Short supply of levy sugar in Assam

935. SHRI KUMAR DEEPAK DAS: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether Government is aware of the fact that there is always a short supply of levy sugar in various districts including Barpeta in Assam under PDS due to non-availability of stock;

(b) if so, the reasons therefor; and

(c) the steps being taken for corrective measures for receipt of Government allotted quantity of levy sugar in regular manner?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) and (b) Assam is one of the Food Corporation of India (FCI) operated States where levy sugar is supplied to the State Government agency by FCI, by lifting levy sugar from the concerned sugar mills against allocation orders issued by the Directorate of Sugar in the Government of India. The levy sugar quota of Assam is allocated in full by Directorate of Sugar in favour of FCI. However, on account of operational difficulties and restrictions imposed by the Railways from time to time and reluctance on part of